

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD):** (a) Yes, Sir. The Government have decided to decentralise the control of National Fitness Corps employees.

(b) The Central Government cannot continue to shoulder the responsibility for administration and control of the Corps and for the expenditure involved indefinitely when the NFC Instructors are actually working in various schools in the States and Union Territories.

(c) Yes, Sir.

(d) The Government have given due consideration to these representations before and also after the decision to decentralise the control of the Corps.

#### Media for U.P.S.C. Examination

**\*944. SHRI CHENGALRAYA NAIDU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Andhra Pradesh Government have urged the Union Government for the effective implementation of three-language formula for holding the U.P.S.C. examinations in all the regional languages;

(b) if so, the reaction of Government thereto;

(c) whether the Andhra Pradesh Government have also urged the Centre for the implementation of the language Resolution recently passed by the Andhra Pradesh Assembly; and

(d) if so, the steps taken by Government in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) The Government resolution adopted by the Andhra Pradesh Legislative Assembly on 15th February, 1968 recommends *inter alia* that in imparting education there shall be strict

conformity in all the States of India with the three language formula and that at the time of recruitment to the Central and All India Services candidates shall be examined in all the three languages.

(c) Yes, Sir.

(b) and (d). The matter is under consideration.

#### Home Guards

**\*945. SHRI N. ANBUCHEZHIAN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to establish an armed wing of the Home Guards for border defence; and

(b) if so, the main features of the scheme and the names of the States where it is proposed to be started?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):**

(a) A scheme for the creation of a border wing of the Home Guards in the border districts of the States of Rajasthan and Punjab has been approved.

(b) Several battalions, are to be raised in Rajasthan and the Punjab. All personnel of these battalions are to be armed. They will have suitable transport, accommodation and messing facilities. Home Guards of the Border Wing Battalions will be organised for effective command and control and will be properly trained.

#### "Senas"

**\*946. SHRI BENI SHANKER SHARMA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and names of different "Senas" which have been formed in different States during the last two years;

(b) whether it is also a fact that the pro-Pakistani and pro-Communist elements are taking initiative in organising them and also in financing them;